

jITEM NO.55

REGISTRAR COURT. 1 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL
Criminal Appeal No(s). 75/2016

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

RAM SEWAK AND ORS.

Respondent(s)

(with appln. (s) for exemption from filing O.T.)

Date : 02/09/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr Syed Imtiyaz Ali, Adv.

Mr. Gaurav Dhingra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Ld. Counsel, Mr Pankaj Kr Nayak appearing on behalf of
Mr Vikrant Singh Bais, Advocate-on-record appears for
respondent nos. 1 to 3. Vakalatnama and additional documents
be filed within four weeks time.
List again on 15.11.2016.

(PAWAN DEV KOTWAL)
Registrar